

R.O.C.No.27-A/2015-B2

SENIOR CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 27 / 2015

Thiru S.Baskaran, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli is transferred and posted as Principal Sub Judge, Tiruchirappalli vice Thiru K.Subramanian, transferred.

Thiru K.Subramanian, Principal Sub Judge, Tiruchirappalli, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, on deputation basis in G.O.(D) No.123, Municipal Administration and Water Supply (MC-V) Department, dated 20.02.2015, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli vice Thiru S.Baskaran, transferred.

HIGH COURT, MADRAS
DATED : 25.02.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

R.O.C.No.27-A/2015-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Transfer and Postings -
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 27 / 2015, dated : 25.02.2015.

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Thiru S.Baskaran, Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, who has been transferred and posted as Principal Sub Judge, Tiruchirappalli in the High Court's Notification cited above is required to hand over charge of his post to the Commissioner, Corporation of Tiruchirappalli, Tiruchirappalli and take charge of the post of Principal Sub Judge, Tiruchirappalli from Thiru K.Subramanian, Principal Sub Judge, Tiruchirappalli, immediately, on the same day.

On relief from the post of Principal Sub Judge, Tiruchirappalli, Thiru K.Subramanian, who has been transferred and posted on deputation as Judicial Officer/ Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli in the High Court's Notification cited above is required to take charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, immediately, on the same day.

**HIGH COURT, MADRAS
DATED : 25.02.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**